

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 1340

TO BE ANSWERED ON THE 11TH FEBRUARY, 2025

FINANCIAL ASSISTANCE TO ONION FARMERS

1340. DR. BACHHAV SHOBHA DINESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण

मंत्री be pleased to state:

(a) whether the Government has assessed the loss suffered by the onion farmers in the country and if so, the details thereof, State-wise especially in Maharashtra;

(b) whether the Government proposes to provide any financial assistance to onion farmers especially in Maharashtra, if so, the details thereof, including funds allocated for the purpose, if not, the reasons therefor; and

(c) whether the Government has received any proposals regarding the same from the State Government of Maharashtra, if so, the details thereof including the action taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री

(SHRI RAMNATH THAKUR)

(a) to (c): With a view to provide financial support to the farmers in the event of loss to crop due to non-preventable natural calamities, Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance (RWBCIS) has been introduced in the country from Kharif 2016 season. PMFBY provides for comprehensive risk insurance against crop damage to food crops (cereals, millets and pulses), oilseeds and annual commercial horticultural crops notified by the concerned State Government from pre-sowing to post-harvest stages of the crops at very minimum premium for farmers. Onion crop can be notified by the concerned State Government. Maharashtra Government has notified onion crop under the scheme.

In addition to Maharashtra State Government, State Governments of Andhra Pradesh, Chhattisgarh, Madhya Pradesh, Odisha, Tamil Nadu, Rajasthan, Telangana and West Bengal have notified the Onion crop in one of more seasons in their States.

PMFBY is mainly implemented on 'Area Approach' basis, where no intimation is required to be made by the farmers or the concerned State Government. Admissible claims are worked out and paid directly to the insured farmer's account by the insurance companies through DigiClaim module on National Crop Insurance Portal (NCIP), based on the yield data per unit area furnished to the insurance company by the concerned State Government and claim calculation formula envisaged in the Operational Guidelines of the scheme.

However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst & natural fire and post-harvest losses due to cyclone, cyclonic/unseasonal rains & hailstorms are calculated on individual insured farm basis. Farmers required to intimate the loss to the concerned insurance company, State Government, financial institutions/banks, online on National Crop Insurance Portal (NCIP) or PMFBY app etc. These claims are assessed by a joint committee comprising representatives of State Government and concerned insurance company.

Details of number of farmer applications enrolled, Central Government share in premium subsidy and claims paid to onion growing insured farmers under PMFBY are given in **Annexure**.

Annexure

State-wise details of farmer applications enrolled, Central Government share in premium and claims paid to Onion growing farmers from 2019-20 to 2023-24 under PMFBY

State	Farmers Applications	GOI Share	Paid Claims
	(In No.)	(Rs. In Lakh)	
Andhra Pradesh	1,33,124	680.13	8,471.65
Chhattisgarh	7,312	90.42	97.04
Madhya Pradesh	1,29,996	1,305.80	9,228.25
Maharashtra	16,41,473	21,273.16	37,439.44
Odisha	10,214	5.86	15.53
Rajasthan	1,53,380	6,207.97	4,728.66
Tamil Nadu	2,65,347	4,193.12	15,628.71
Telangana	22	0.32	0.85
West Bengal	419	16.87	-
Total (All India)	23,41,287	33,773.67	75,610.11
